

AM

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH: JODHPUR

Original Application No. 156/2001

Chand Mohammad
S/o Shri Allahbux
R/o Asan Ki Pole
Udaimandir
Jodhpur.

: Applicant.

rep. by Mr. R.K. Bhatia : Counsel for the applicant

-versus-

1. Union of India through the
Defence Secretary
Raksha Bhawan
New Delhi.

2. Chief of Air Staff
Air Head Quarters,
Vayu Bhawan
New Delhi.

3. Commanding Officer,
33, SU
C/o 56 A.P.O.

: Respondents.

rep. by Mr. Vinit Mathur : Counsel for the respondents.

CORAM: The Hon'ble Mr. Justice G.L. Gupta, Vice Chairman
The Hon'ble Mr. Gopal Singh, Administrative Member

Date of order: 9.9.2002

Per Mr. Justice G.L. Gupta.

ORDER

The the relief claimed in this O.A is that
the applicant's absence period may be treated as
extra-ordinary leave instead of leave on medical
grounds.

2. Reply has not been filed as yet.



3. The learned counsel for the applicant states that before filing this O.A he had sent a notice/representation on 27.2.2001 to the respondents for deciding the matter of leave application of the applicant. It seems, he states, no action has been taken on the same. He prays that a direction may be given to the respondents to decide the notice/representation of the applicant within a stipulated time. The learned counsel also says that the applicant wants to make further representation also to the respondents.

4. The learned counsel for the respondents submits that a draft reply has been prepared and it has been sent for vetting.

5. Having considered the submissions made by the learned counsel for the parties, we direct the respondents to dispose of the representation/notice dated 27.2.2001 of the applicant within a period of one month from the date of communication of this order. A speaking order be passed and the applicant be informed about the same. In case the applicant is aggrieved of the order, he is at liberty to challenge the same.

It is not necessary on our part to express any opinion on the further representation proposed to be made by the applicant.

6. The application stands disposed of. No costs.

Gopal Singh
(Gopal Singh)
Administrative Member

G.L. Gupta
(G.L. Gupta)
Vice Chairman.

jsv.